

Declaration on Assets and Liabilities

Year-2021-22

I, Mr. Quaisar Alam son/daughter/wife of 2021-2022

aged 32 Years, belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as

Section Officer (Bihar Vidhan Sabha) given herein below the details of the

assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant2	Dependant-3
(i)	Cash	40,000/-	Amira Khatun	Samira Nushrat	Salman	Wahid 'Khan'
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	N/A	4,70,000/-	2,65,000/-	2,60,000/-	N/A
(iii)	Bonds, Debentures and shares in Companies	N/A	N/A	N/A	N/A	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	N/A	N/A	N/A	N/A	N/A
(v)	Motor Vehicles (details of make, etc.)	220.c.c. Pulsar Motor Cycle	N/A	N/A	N/A	N/A
(vi)	Jewellery (give details of weight and value)	N/A	50 Gram Gold 2,50,000/- 1/2 K. 651100 80,000/-	N/A	N/A	N/A
(vii)	Other assets, such as values of claims / interests	N/A	N/A	N/A	N/A	N/A

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Quaisar Alam

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Probhanga 1234 01, Khattha 4400,000/-	NA	NA	NA	NA
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	(Commercial Residential) Probhanga 01, Khattha 2100,000/-	NA	NA	NA	NA
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(v)	Other (such as interest in property)	NA	NA	NA	NA	NA

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I., Patna	600,000/-
	(ii) Loans from financial institutions	NA	NA
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	NA	NA
	(b) dues to departments dealing with supply of water	NA	NA
	(c) dues to departments dealing with supply of electricity	NA	NA

For and to the effect of the above

	(d) dues to departments dealing with telephones	N/A	N/A
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	N/A	N/A
	(f) Other dues, if any	N/A	N/A
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BMBPA-6866J 46,889.00	N/A
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	N/A	N/A
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A
	(iv) Property Tax	6000.00	N/A

C Personal Detail

GPF/CPF/PRAN No.

:- PTS/BLA - 1049

Gender

:- ☒ M (M/F)

Date of Birth

:- 01/01/1969 (DD/MM/YYYY)

Class/Group

:- ☒ B (A/B/C)

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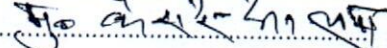
:- Bihar Vidhan Sabha, Patna

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District

:- Darbhanga.

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: Mr. Quaisar Alam

Designation: Section Officer

Department: Bihar Vidhan Sabha,
Patna.

Place: PATNA

Date:

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

